

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. C.A. 3/2024

In

C.P.(CAA)/209(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.01.2024**

NAME OF THE PARTIES: Mad Man Film Ventures Pvt. Ltd.

VS

Zee Entertainment Enterprises Limited

SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

Hearing through: VC and Physical (Hybrid Mode)

Adv. Sraddha Kedia a/w Aman Sadiwala i/b Rashmikant and partners for the petitioner. Mr. Nitesh Jain. Ms. Vabala Kumar Adv. Aniruddha Banerji i/b Trilegal for R-1. Mr. Gaurav Joshi, Sr. Counsel Mr. Aniruddha das. Ms. Mehana Rajadayaksha for R-2 & R-3.

At the request of the counsel, list the matter on **30.01.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Navnath--

Sd/-
LAKSHMI GURUNG
Member (Judicial)